Annexure-1 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 List of secured financial creditors belonging to any class of creditors

SL	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of	Amount of	Amount of claim under
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount	Whether related	% of		any mutual	claim not	verificati on
						security	covered by	party?	voting		dues, that	admitted	
1	Bank of India	02.12.2022	2,83,73,65,852.39	2,63,42,66,673.00	Section 5(8)		□ 0.00	No	40.56%	□ 0.00	□ 0.00		20,30,99,179.39
2	Bank of Baroda	05.12.2022	1,48,44,66,111.71	1,48,44,66,111.00	Section 5(8)		□ 0.00	No	22.86%	□ 0.00	□ 0.00		0.71
3	State Bank of India	05.12.2022	87,32,41,657.13	87,32,41,657.00	Section 5(8)		□ 0.00	No	13.44%	□ 0.00	□ 0.00		-
4	Punjab National Bank	05.12.2023	71,12,01,012.85	71,12,01,012.00	Section 5(8)		□ 0.00	No	10.95%	0.00	0.00		-
5	Axis Bank Limited	06.12.2022	89,46,10,009.92	61,20,73,876.00	Section 5(8)		□ 0.00	No	9.42%	□ 0.00	0.00		28,25,36,133.92
6	IDBI Bank	06.12.2022	24,15,37,343.19	17,98,62,445.00	Section 5(8)		□ 0.00	No	2.77%	□ 0.00	0.00		6,16,74,898.19
	Total		□ 7,04,24,21,987	6,49,51,11,774.0					100.00%				54,73,10,212.2